

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 168/16	TP 69/17	Hearing	433(e)/ 433(f)	Ineos Styrolution India Ltd., Vs Star Polymers Pvt. Ltd.

SL. NAME (IN CAPITAL) **K-T. PREMAJAYA** **Petitioner**
NO. & PHONE NUMBER **9448694873** REPRESENTATION TO WHOM

SIGNATURE

K.T. Premalatha

Counsel for petitioner is present today after notice was issued to the party and the counsel by the Registry. Counsel is directed to comply the objections raised by the Registry.

List it on 13.07.2017.

MEMBER (J)

MEMBER (T)